

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:2356
ANSWERED ON:16.08.2011
PROPOSAL FOR GUJARATI CHANNEL
Thakor Shri Jagdish

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the details of proposals received by the Government for granting permission to operate private Gujarati TV channel in Gujarat;
- (b) whether the Government has approved/cleared such proposal;
- (c) if so, the details thereof;
- (d) if not, the reasons therefor; and
- (e) the time by which such proposal is likely to be approved/cleared?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION & BROADCASTING (SHRI C. M. JATUA)

- (a) to (d) Permission for satellite TV channels are given by the Ministry of Information & Broadcasting as per the Uplinking and Downlinking Guidelines 2005. Permissions to satellite TV channels are issued on all India basis and not on state basis as the foot print of satellites expand all over the country. No separate permission has, therefore, been given to any company to operate a private TV channel in Gujarat. However, as per records 14 channels have been specifically Uplinking their programmes in Gujarati language.
- (e) Proposals from 16 companies to uplink their programmes in Gujarati language are under process in consultation with other Ministries. It is not possible to indicate a time frame for approval of pending proposals as approvals can be granted only after getting necessary Inter-Ministerial clearances.